### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

#### **UNSTARRED QUESTION NO.1991**

## TO BE ANSWERED ON FRIDAY THE 29<sup>TH</sup> DECEMBER, 2017 PAUSHA 8, 1939 (SAKA)

#### **CUSTOM DUTY ON GOLD**

#### 1991. SHRI PRAHLAD SINGH PATEL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of tax collected through custom duty on gold during the last three years;
- (b) whether the Government has written off custom duty on gold and other jewellery; and
- (c) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a): The details of tax collected through customs duty on gold during last three years is as under:

S. No.	Periods	Customs Duty (in Rs. Crores)
1	2014-15	11630
2	2015-16	11506
3	2016-17	10860

(b): No sir.

(c): Does not arise in view of reply to part (b) above.

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